

NATIONAL COMPANY LAW TRIBUNAL

**AMARAVATI BENCH
(Video Conference)**

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.06.2021 AT 10.30 PM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 70/9/AMR/2020
NAME OF THE COMPANY	Navayuga Engineering Company Ltd
NAME OF THE PETITIONER(S)	Devi Earth Movers
NAME OF THE RESPONDENT(S)	Navayuga Engineering Company Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

<small>Ries</small>			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. In view of the settlement memo filed by the parties, this CP (IB) No.70/9/AMR/2020 is dismissed as withdrawn. Vide separate sheets.



ACTING PRESIDENT